NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

: CA/14/2017

PETITION NUMBER

: TCP/103/2016

NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21

others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CIBI VISHINO

COUNSEL FOR RESP 14 & 15

2 B. A. Sujay Elasanna Counsel for Respondents Anikudh Krishnan 3, 4, 6-11, 13, 16-18, 20-22

K. Bhersker

Carent for Rr+R5 / Le bon Rs in CA. Soha

5. Ramasutranava Raja Represented by Priyodovolini N

coursel for R12

ORDER

Counsel for petitioner present. Shri K Bhaskar, counsel for R2 & R5, Shri B A Sujay Prasanna, counsel for R3, R4, R6 to R11, R13, R16 to R18, R20 to R22, Ms Priyadarshini, counsel for R12, Shri Cibi Vishnu, counsel for R14 & R15 are present. Counsel for R4 & R5 moved an application for setting aside the ex parte order passed on 2.1.2017 for which the counsel for petitioner sought time to give a reply by way of a counter. Time extended at request. Counsel for the respondents are directed to file counter and serve a copy of the same to the other side before the next date of hearing. Put up on 17.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)